GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA STARRED QUESTION NO. 476 TO BE ANSWERED ON 25.07.2019

Protection of Drinking Water Sources

*476. PROF. SAUGATA RAY:

Will the Minister of Jal Shakti be pleased to state:

- (a) whether the Government has taken concrete measures to ensure the purity of drinking water and if so, the details thereof;
- (b) whether a number of drinking water sources are not being protected properly; and
- (c) if so, the steps taken to protect the drinking water sources?

ANSWER MINISTER OF JAL SHAKTI (GAJENDRA SINGH SHEKHAWAT)

(a) to (c) A Statement of reply is laid on the Table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No. 476 due for reply on 25.07.2019

(a) to (c) Drinking water supply is a State subject and it is the State Governments who plan, design, approve, execute, operate & maintain the schemes for providing safe drinking water to rural population. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored scheme National Rural Drinking Water Programme (NRDWP). The funds provided to the States under NRDWP can be utilized for taking up schemes in water quality affected areas on priority including arsenic/iron affected areas. State-wise releases made under NRDWP during the 2016-17, 2017-18 & 2018-19 are placed at **Annexure**.

During March 2016, with the recommendation of NITI Aayog, an amount of Rs. 1000 Crores was released to various Arsenic & Fluoride affected States/UTs for installation of Community water purification plants. In addition to this, this Ministry had launched the National Water Quality Sub-Mission (NWQSM) on 22nd March 2017 under NRDWP to provide safe drinking water to 27,544 Arsenic / Fluoride affected rural habitations in the country. Further, To ensure safe drinking water sources, upto 5% of coverage funds can be used by States for Water Quality Monitoring and Surveillance (WQM&S) activities which inter-alia includes setting up of and upgrading existing Water Quality Laboratories at various levels, providing chemicals and consumables to laboratories etc as per guidelines.

States can also utilize upto 5% of National Rural Drinking Water Programme funds for Support Activities which inter alia includes Information, Education and Communication (IEC) focusing on safe water use practices.

Statement referred in the Reply to Lok Sabha Starred Question No. 476 due for reply on 25.07.2019 State-wise OB, Allocation and Release under NRDWP

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			2016			2017-18			2018-19				
S.No.	State	OB	Allocation	Release	Exp.	OB	Alloc.	Rel.	Exp.	OB	Alloc.	Rel.	Exp.
1	Andaman & Nicobar	0.83	0.45	0.22	0	1.05	0.43	0	0	1.05	0.62	0.31	0
2	Andhra Pradesh	12.88	181.02	204	157.38	59.51	159.51	233.09	267.03	26.17	197.56	185.85	186.28
3	Arunachal Pradesh	15.26	100.89	92.84	95.71	12.4	77.51	63.08	62.93	12.54	96.95	90.89	97.21
4	Assam	153.76	401.43	348.06	203.09	306.04	524.1	474.8	387.2	394.85	567.89	300.76	311.22
5	Bihar	183.89	311.7	373.81	470.96	87.29	394.53	355.6	216.1	226.79	476.63	234.84	148.48
6	Chattisgarh	8.24	70.65	84.28	65.66	26.86	64.33	49.84	49.89	26.81	95.47	48.19	43.41
7	Goa	5.39	2.44	1.19	3.35	3.23	2.32	0	1.83	1.4	3.34	1.67	3.07
8	Gujarat	12.09	281.14	278.5	265.16	25.42	231.62	290.86	315.14	1.15	237.09	222.27	223.42
9	Haryana	31.06	114.53	111.53	114.2	28.38	118.95	88.82	87.34	29.86	81.88	76.76	94.48
10	Himachal Pradesh	11.51	69.65	83.31	64.73	30.09	66.02	101.85	129.42	0.01	91.12	85.43	85.43
11	Jammu And Kashmir	44.89	232.88	225.14	219.94	57.31	222.26	325.33	344.86	37.78	309.07	249.34	251.88
12	Jharkhand	98.49	115.86	131.74	157.89	79.46	172.68	209.09	171.47	126.15	207.97	85.12	136.73
13	Karnataka	85.36	360.07	343.72	339.83	89.25	290.86	365.81	272.77	184.5	331.04	276.06	433.95
14	Kerala	1.7	62.54	75.22	74.21	2.71	56.88	95.16	95.53	2.34	90.37	84.86	84.62
15	Madhya Pradesh	16.15	213.87	232.26	212.48	35.92	195.67	135.51	163.35	8.08	274.09	243.62	250.43
16	Maharashtra	180.69	413.57	404.45	412.32	172.82	338.13	282.47	187.84	267.46	474.16	239.06	258.4
17	Manipur	7.87	41.83	39.38	18.87	28.38	32.2	66.25	68.3	27.37	40.25	37.73	65.11
18	Meghalaya	11.29	42.02	40.42	50	1.94	41.86	85.91	87.43	0.35	52.43	49.15	48.71
19	Mizoram	0.47	25.33	24.49	24.82	0.14	22.4	46.1	25.93	20.31	28	26.25	46.46
20	Nagaland	0.25	37.93	36.84	36.2	0.89	27.66	17.88	18.77	0	34.72	17.36	17.36
21	Odisha	14.7	114.99	134.96	100.14	51.8	102.69	83.59	93.48	42.86	154.99	128.82	172.45
22	Puducherry	0.98	0.86	0.29	0	1.27	0.82	0	0	1.27	1.29	0	0
23	Punjab	28.31	46.02	51.89	53.56	26.64	115.25	173.29	103.64	96.28	125.97	119.41	112.78
24	Rajasthan	158.39	1,114.55	1,072.92	681.21	550.09	891.95	714.24	728.81	536.75	692.13	655.41	878.48
25	Sikkim	0.54	14.77	19.42	15.21	4.75	9.3	17.51	11.6	10.85	11.62	10.89	21.06
26	Tamil Nadu	5.63	155.29	174.68	175.08	6.39	121.61	185.1	191.4	0.68	180.99	167.31	168.92
27	Telangana	14.52	117.03	133.09	111.89	35.71	775.01	843.56	592.47	294.3	131.4	123.18	420.9
28	Tripura	0.8	39.48	43.73	38.73	6.54	32.26	83.93	42.77	48.58	55.18	51.73	53.88
29	Uttar Pradesh	272.38	602.41	621.95	639.54	257.82	539.09	472.52	616.77	113.65	713.95	670.72	755.08
30	Uttarakhand	60.07	90.88	71.86	99.69	32.92	68.42	110.28	138.2	5	99.17	92.97	91.85
31	West Bengal	25.49	437.17	418.97	423.68	20.78	810.48	996.68	599.45	418.02	917.82	890.28	547.47
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	Total	1,463.88	3,013.23	3,073.10	3	0	0	5	2	2,963.21	6,775.16	5,466.24	6,009.52

Source: IMIS, DDWS